

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
(THROUGH VIDEO CONFERENCING)**

**Withdrawal application No. 332/00151/2021  
In  
Original Application No. 332/00525/2018**

Date of Order: This, the 24<sup>th</sup> Day of February, 2021

**HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)**

Maneesh Kumar Valmeek, alias Maneesh Chand, aged about 28 years, S/o late Hari Chand (Harish Chandra Valmeek)R/o House 18 Bari Lal Kurti, Cantt, Post-Dilkusha, District-Lucknow.



... Applicant

By Advocate: Shri Vinond Kumar Singh

- Versus -

1. Union of India, through Secretary, Ministry of Defence, Central Government, New Delhi.
2. Chief Engineer, Headquarters, Central Command, Mahatma Gandhi Marg, Lucknow.
3. Chief Engineer, CE, Lucknow Zone, Lucknow.
4. Shri Ravindra Singh Bhandari, adult, S/o not known to the petitioner, Presently posted as Lieutenant Colonel SO-I(Pers), Headquarter Central Command, CE, Lucknow Zone, Lucknow.

.....Respondents.

By Advocate: Shri Yogesh Chandra Bhatt.

**O R D E R (ORAL)**

Learned counsel for the applicant submitted at the outset, that the applicant wishes to withdraw the O.A.

No. 525/2018 in order to pursue an out of Court settlement of the issue .

2. Shri Yoghesh Chandra Bhatt, learned counsel for the respondents has no objection to this.
3. Accordingly, the O.A is dismissed as withdrawn.

**(A.MUKHOPADHAYA)  
MEMBER (A)**

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